

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2793

ANSWERED ON:11.08.2010

BORDER ISSUES WITH NEIGHBOURING COUNTRIES

Agarwal Shri Jai Prakash;Choudhary Shri Harish;Hussain Shri Syed Shahnawaz;Owaisi Shri Asaduddin;Rajaram Shri Wakchaure  
Bhausahab;Singh Shri Bhola;Sushant Dr. Rajan

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the neighbouring countries are in illegal possession of Indian territory;
- (b) if so details thereof, country-wise and area-wise;
- (c) the measures taken by the Union Government to get the Indian territory back and the success achieved so far as a result thereof;
- (d) whether the neighbouring countries are regularly transgressing/ infiltrating into Indian territory;
- (e) if so, the details thereof during the last three years, till date, country-wise and area-wise;
- (f) whether India has raised the issue with these countries or at the international level about the transgression; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (c): Pakistan is in illegal occupation of approximately 78,000 sq kms. of territory in the Indian State of Jammu & Kashmir. China is in illegal occupation of approximately 38,000 sq kms. of territory in the Indian State of Jammu & Kashmir, as well as 5,180 sq kms. illegally ceded by Pakistan to China. Government does not recognize the illegal occupation of Indian territory by Pakistan and China and has taken this up with both the countries.

(d) to (g): China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) between the two countries. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including the Joint Working Group, the Expert Group, border personnel meetings, flag meetings and diplomatic channels. Infiltrations are known to take place from Pakistan from time to time. The Government has adopted a multi-pronged approach to contain infiltration which includes, inter-alia, strengthening of border management and multi-tiered and multi-modal deployment along International Border / Line of Control. The Government considers the boundary issue to be a bilateral matter between India and the country concerned. The Government does not encourage discussions on these matters with other countries or by international organizations.